NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.68/	-	For	621A	L-1 Identity Solutions Operating
2017		Orders	(383A)/ 2012	Company Pvt. Ltd. & 2 Others

SL. NAME (IN CAPITAL) **SIGNATURE** & PHONE NUMBER NO. REPRESENTATION TO WHOM The Applicant is BISNATIT GHOSH 9900901974

Order passed vide Seponate order.